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C.A.No. 992-993 OF 1997
ITEM NO. 104 COURT NO.10 SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NOS. 992-993/1997

REMCO INDS.WORKERS HOUSE BLGD.COOP.SOC.... APPELLANTS

VERSUS

LAKSHMEESHA M. & ORS. ... RESPONDENTS
(With office report)

DATE: 07/08/2003 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For appellant (s)Mr. Bhimrao Naik, Sr.Adv.
Mr. S.K. Kulkarni, Adv.
Mr. Shanmugappa, Adv.
Mr. M. Gireesh Kumar, Adv.
for Ms. Sangeeta Kumar, Adv.

For respondent (s)Mr. S.S. Javali, Sr.Adv.
Mr. S.N. Bhat, Adv.
Mr. Subramaniam, Adv.

Mr. K.H. Nobin Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Bhimrao Naik, learned Senior counsel forthe appellant started his arguments at 2.00 p.m. a
nd
concluded at 3.45 p.m. After that, Mr. S.S. Javali,
learned Senior counsel for the respondents started
his arguments and had not concluded till 4.00 p.m.
when the Court rose for the day.
The matter remained part-heard.

Sarita(Shelly Sengupta)
Court Master